POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF LUMINAIRE TECHNOLOGIES LIMITED (LTL)

Regd.Office: 601/602, "Sukh Sagar", N.S. Patkar Marg, Girgaum Chowpatty, Mumbai- 400 007.

The details subsequent to the completion of the offer made vide Public Announcement dated July 11, 2007 ("PA"), Corrigendum to PA dated November 15, 2007 and Letter of Offer dated November 15, 2007 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of IndiaNivesh Limited (formerly known as Sanyei Corporation Limited) ("Acquirer"or "INL") to acquire upto 80,49,000 paid-up Equity Shares of Re.1/- each of LTL, representing 33.54% of the fully paid-up equity and voting share capital at a price of Rs.1.10 per share, payable in cash are as under:

1. Name of the Target Company : **Luminaire Technologies Limited**
2. Name and Address of the Acquirer(s) including PACs : **IndiaNivesh Limited** Regd.Office: 601/602, "Sukh Sagar", N.S. Patkar Marg, Girgaum Chowpatty, Mumbai- 400 007.
3. Name of Manager to the offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the offer : **Adroit Corporate Services Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Wednesday, November 21, 2007.
   b) Date of Closing of the Offer : Monday, December 10, 2007.
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs.1.10		Rs.1.10	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	NIL		NIL	
3.	Shares acquired by way of MOU or market purchases (No. & %)	41,91,000 (17.46%)		41,91,000 (17.46%)	
4.	Shares acquired in the Open Offer (No. & %)	80,49,000 (33.54%)		80,37,030 (33.49%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 88,53,900/-		Rs. 88,40,733/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	1,22,40,000 (51.00%)		1,22,28,030 (50.95%)	
8.	Pre and Post Offer shareholding of public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer ***
		1,50,00,000 (62.50%)	69,51,000 (28.96%)	1,50,00,000 (62.50%)	1,17,71,970 (49.05%)

7. Status of the Escrow Account, whether released or not : Out of Rs 90,00,000/- held in Escrow Account an amount of Rs. 81,00,000/- was transferred into Special Account by 17.12.2007 for making payment to the shareholders who have validly tendered shares in the open offer. The Balance amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

* includes 48,09,000 equity shares representing 20.04% of the equity and voting share capital of the shareholders forming part of the erstwhile promoter group (other than the parties to the Agreement) who have not participated in the Open Offer and also have undertaken not to exercise any control over the affairs of the target company subsequent to the completion of the open offer Formalities. Accordingly, their shareholding have been included in the public category.

The Board of Directors of the Acquirer accepts full responsibility for the information contained in this Public Announcement and also for their obligations as laid down in the SEBI (SAST) Regulations, 1997

This Public Announcement is expected to be available on the SEBI's website www.sebi.gov.in

Issued by :

Manager to the Offer :
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Mr. Tanmay Kumar Saha)
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2nd Floor, Suite No. 2C, Kolkata – 700 013
Tel :- (033) 2225 3940 / 41, Fax : - (033) 2225 3941
Email : mail@vccorporate.com

On behalf of Acquirer : **IndiaNivesh Limited**

Place: Kolkata

Date: 01.01.2008